POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF

SYLPH TECHNOLOGIES LIMITED

Corporate Identification Number: L36100MP1992PLC007102;
Registered Office: St- 4 Press House, A.B. Road, 22 Press Complex, Indore- 452008, Madhya Pradesh, India;
Contact Details: +91-7312571451; Website: www.sylphtechnologies.com; Email Address: rajeshjain1962@gmail.com

Open Offer for the acquisition of up to 38,74,000 (Thirty-Eight Lakhs Seventy-Four Thousand) fully paid-up equity shares of face value of ₹10.00/- (Rupees Ten Only) each ('Equity Shares'), representing 26.00% (Twenty-Six Percent) of the Voting Share Capital of Sylph Technologies Limited ('SYLPH' or 'Target Company') from the Public Shareholders of the Target Company, at an offer price of ₹9.25/- (Rupees Nine and Twenty-Five Paise Only) ('Offer Price'), by Amarlal Arjandas Kukreja ('Acquirer 1') and Mona Amarlal Kukreja ('Acquirer 2') (Acquirer 1 and Acquirer 2 are hereinafter collectively referred to as the 'Acquirers') in accordance with the provisions of Regulations 3 (1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereto ('SEBI (SAST) Regulations') ('Offer').

This Post-Offer Public Announcement is being issued by CapitalSquare Advisors Private Limited, the Manager to the Offer ('**Manager**'), on behalf of the Acquirers in connection with the Offer made to the aforementioned Public Shareholders of the Target Company, pursuant to and in compliance with the provisions of Regulation 18 (12) and other applicable provisions under the SEBI (SAST) Regulations ('**Post-Offer Public Announcement**'). This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the: (a) Public Announcement dated Monday, March 14, 2022 ('**Public Announcement**'), (b) Detailed Public Statement dated Wednesday, March 16, 2022 which was published on Thursday, March 17, 2022 in the newspapers, namely being, Financial Express (English daily) (All Editions), Jansatta (Hindi daily), Financial Express (Gujarati daily) (Ahmedabad Edition), Mumbai Lakshadeep (Marathi daily) (Mumbai Edition), Indore Samachar (Hindi daily) (Indore Edition) ('**Newspapers**') ('**Detailed Public Statement**'), (c) Draft Letter of Offer dated Monday, March 21, 2022, ('**Draft Letter of Offer**'), (d) Letter of Offer dated Saturday, April 16, 2022, along with the Form of Acceptance-cum-Acknowledgement and Form SH-4 Share Transfer Form ('**Letter of Offer**'), (e) Dispatch confirmation of the Letter of Offer advertisement dated Tuesday, April 26, 2022, which was published in Newspapers on Wednesday, April 27, 2022 ('**Dispatch Confirmation Advertisement**'), and (f) Pre-Offer Advertisement cum Corrigendum to the Detailed Public Statement dated Tuesday, April 26, 2022, which was published in the Newspapers on Wednesday, April 27, 2022 ('**Pre-Offer Advertisement**'). This Post-Offer Public Announcement is being published in the same aforesaid Newspapers.

1.	Name of the Target Company	Sylph Technologies Limited	
2.	Name of the Acquirers and ~~PACs~~	Amarlal Arjandas Kukreja (Acquirer 1) and Mona Amarlal Kukreja (Acquirer 2). There is no person acting in concert with the Acquirers for this Offer.	
3.	Name of Manager to the Offer	CapitalSquare Advisors Private Limited	
4.	Name of Registrar to the Offer	Purva Sharegistry (India) Private Limited	
5.	Offer Details		
5.1	Date of Opening of the Offer	Thursday, April 28, 2022	
5.2	Date of Closing of the Offer	Thursday, May 12, 2022	
6.	Date of Payment of Consideration	Friday, May 20, 2022	
7.	Details of the Acquisition		
	Particulars	Proposed in the Offer Documents (Assuming full acceptance in this Offer)	Actuals
7.1	Offer Price	₹9.25/-	₹9.25/-
7.2	Aggregate number of Equity Shares tendered	38,74,000	700
7.3	Aggregate number of Equity Shares accepted	38,74,000	700
7.4	Size of the Open Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹3,58,34,500.00/-	₹6,475.00/-
7.5	Shareholding of the Acquirers before the Share Purchase Agreement/ Public Announcement		
a)	Number of Equity Shares	Nil	Nil
b)	% of fully diluted Equity Share capital	Nil	Nil
7.6	Equity Shares acquired by way of Share Purchase Agreement		
a)	Number of Equity Shares	35,80,074	35,80,074
b)	% of fully diluted Equity Share capital	24.03%	24.03%
7.7	Equity Shares acquired by way of Offer		
a)	Number of Equity Shares	38,74,000	700
b)	% of fully diluted Equity Share capital	26.00%	0.0047%
7.8	Equity Shares acquired after the Detailed Public Statement		
a)	Number of Equity Shares acquired	Nil	Nil
b)	Price of the Equity Shares acquired	Nil	Nil
c)	% of Equity Shares acquired	Nil	Nil
7.9	Post-Offer shareholding of the Acquirers		
a)	Number of Equity Shares	74,54,074	35,80,774
b)	% of fully diluted Equity Share capital	50.03%	24.0347%

7.10	Pre-Offer and Post-Offer shareholding of the Public Shareholders				
	Particulars	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
a)	Number of Equity Shares	1,13,19,926	74,45,926	1,13,19,926	1,13,19,226
b)	% of fully diluted Equity Share capital	75.97%	49.97%	75.97%	75.9653%

8.	The Acquirers accept full responsibility for the information contained in this Post-Offer Public Announcement and for their obligations specified under SEBI (SAST) Regulations.
9.	The Acquirers will consummate the Share Purchase Agreement transaction in accordance with the provisions of Regulations 22 (1), and 22 (3) read with 17 of the SEBI (SAST) Regulations and will make an application for reclassification of themselves as the promoters of the Target Company in accordance with the provisions of Regulation 31A (10) of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, including subsequent amendments thereto ('**SEBI (LODR) Regulations**').
10.	A copy of this Post-Offer Public Announcement will be available and accessible on the websites of Securities and Exchange Board of India at www.sebi.gov.in, BSE Limited at www.bseindia.com, Manager at www.capitalsquare.in, and the registered office of the Target Company.
11.	The capitalized terms used in this Post-Offer Public Announcement shall have the meaning assigned to them in the Letter of Offer, unless otherwise specified.

ISSUED BY MANAGER TO THE OFFER

CAPITALSQUARE®
Teaming together to create value

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Contact Person: Mr. Tanmoy Banerjee/Ms. Pankita Patel
SEBI Registration Number: INM000012219
Validity: Permanent
Corporate Identification Number: U65999MH2008PTC187863

Acquirers

Sd/- Amarlal Arjandas Kukreja

Sd/- Mona Amarlal Kukreja

Date: Monday, May 23, 2022
Place: Mumbai